

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**

**NOTIFICATION**

No.212/UHC/Admin.A/2020

Dated: Sept.15, 2020

Shri Yogendra Kumar Sagar, Secretary, District Legal Services Authority, Almora is repatriated, transferred and posted as 2<sup>nd</sup> Additional Civil Judge (Sr. Div.), Dehradun vice Shri Sanjay Singh.

**He will not be entitled for Transfer Travelling Allowance.**

No.213/UHC/Admin.A/2020

Dated: Sept.15, 2020

Shri Sanjay Singh, 2<sup>nd</sup> Additional Civil Judge (Sr. Div.), Dehradun is posted as 3<sup>rd</sup> Additional Civil Judge (Sr. Div.), Dehradun vice Ms. Seema Dungarakoti.

No.214/UHC/Admin.A/2020

Dated: Sept.15, 2020

Ms. Seema Dungarakoti, 3<sup>rd</sup> Additional Civil Judge (Sr. Div.), Dehradun is posted as 4<sup>th</sup> Additional Civil Judge (Sr. Div.), Dehradun vice Shri Sachin Kumar.

No.215/UHC/Admin.A/2020

Dated: Sept.15, 2020

Shri Sachin Kumar, 4<sup>th</sup> Additional Civil Judge (Sr. Div.), Dehradun is posted as 5<sup>th</sup> Additional Civil Judge (Sr. Div.), Dehradun vice Ms. Arti Saroha.

**He will continue the charge of Special Court, Cyber Crime Police Station Dehradun.**

No.216/UHC/Admin.A/2020

Dated: Sept.15, 2020

Ms. Arti Saroha, 5<sup>th</sup> Additional Civil Judge (Sr. Div.), Dehradun is posted as 6<sup>th</sup> Additional Civil Judge (Sr. Div.), Dehradun vice Shri Dayaram.

No.217/UHC/Admin.A/2020

Dated: Sept.15, 2020

Shri Dayaram, 6<sup>th</sup> Additional Civil Judge (Sr. Div.), Dehradun is posted as 7<sup>th</sup> Additional Civil Judge (Sr. Div.), Dehradun vice Ms. Afiya Mateen.

No.218/UHC/Admin.A/2020

Dated: Sept.15, 2020

Ms. Afiya Mateen, 7<sup>th</sup> Additional Civil Judge (Sr. Div.), Dehradun is posted as 8<sup>th</sup> Additional Civil Judge (Sr. Div.), Dehradun vice Shri Mithilesh Pandey.

No.219/UHC/Admin.A/2020

Dated: Sept.15, 2020

Shri Mithilesh Pandey, 8<sup>th</sup> Additional Civil Judge (Sr. Div.), Dehradun is posted as 9<sup>th</sup> Additional Civil Judge (Sr. Div.), Dehradun vice Shri Ravindra Dev Mishra.

Shri Ravindra Dev Mishra, 9<sup>th</sup> Additional Civil Judge (Sr. Div.), Dehradun is posted as 10<sup>th</sup> Additional Civil Judge (Sr. Div.), Dehradun in the vacant Court.

**The above orders will come into force with immediate effect.**

**By Order of the Court,**

Sd/-  
**(Hira Singh Bonal)**  
Registrar General.

Copy forwarded for information and necessary action to: -

1. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
3. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
7. All the District Judges of the State Judiciary.
8. Principal Judge, Family Court, Dehradun and Judges, Family Courts of State Judiciary.
9. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
10. Member Secretary, State Legal Services Authority, ADR Building, High Court Campus, Nainital.
11. All the Registrars of High Court of Uttarakhand.
12. P.P.S. to Hon'ble the Acting Chief Justice.
13. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
14. P.S./P.A. to Registrar General.
15. Chief Treasury Officer, Almora and Dehradun.
16. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of High Court.
17. Guard File/ Assistant concerned.

**Assistant Registrar  
Admin.A**